## GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

## LOK SABHA UNSTARRED QUESTION NO. 3224 ANSWERED ON 09/08/2023

## AGREEMENT FOR TRANS-PACIFIC PARTNERSHIP

#### 3224. SHRI CHANDRA SEKHAR BELLANA:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the current status of India's participation with reference to Comprehensive and Progressive Agreement for Trans-Pacific Partnership (CPTPP);
- (b) whether any plan has been made to reassess the stance as CPTPP bloc represent a major portion of the world economy; and
- (c) if so, the details thereof and if not, the reasons therefor?

## ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

# THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

(a) to (c): Comprehensive and Progressive Agreement for Trans-Pacific Partnership (CPTPP) is an FTA between 11 countries of the Trans Pacific region, namely Australia, Brunei, Canada, Chile, Japan, Malaysia, Mexico, New Zealand, Peru, Singapore and Vietnam. Though India is not a signatory to CPTPP, it has Free Trade Agreements (FTAs) / Preferential Trade Agreements (PTAs) with most of the CPTPP countries, namely, Australia, Brunei, Chile, Japan, Malaysia, Singapore and Vietnam. India is also currently negotiating FTA with Canada.

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